

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
STARRED QUESTION NO. *111**

TO BE ANSWERED ON THE 29TH JULY, 2026/ SHRAVANA 7, 1948 (SAKA)

ASSISTANCE TO STATES FOR MONSOON DISASTER

***111. SHRI NARAIN DASS GUPTA:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) details of Inter-Ministerial Central Teams (IMCTs) deployed for assessment of flood/landslide damage (e.g., recent deployments in North East or other States), reports submitted and assistance recommended;

(b) Central assistance released vs demands from States for monsoon disasters, ex-gratia relief, SDRF/NDRF utilization;

(c) NDRF deployments, rescues, evacuations and relief camps during current heavy rainfall/flood events;

(d) status of National Disaster Mitigation Fund and long-term mitigation projects (flood embankments, etc.); and

(e) coordination with States on early warnings, evacuation and post-disaster rehabilitation?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (e) A Statement is laid on the Table of the House.

Statement in reply to the Lok Sabha Starred Question No. *111 dated 29th July, 2026.

(a) to (c): As per the National Policy on Disaster Management (NPDM), the primary responsibility for disaster management, including disbursement of relief assistance on ground level, rests with the State Governments concerned. The State Governments undertake relief measures in the wake of natural calamities, from the State Disaster Response Fund (SDRF) already placed at their disposal, in accordance with Government of India approved items and norms. The Central Government supplements the efforts of the State Governments and provides requisite logistics and financial support. Additional financial assistance is provided from the National Disaster Response Fund (NDRF), as per laid down procedure, in case of disaster of 'severe nature', which includes an assessment based on the visit of an Inter-Ministerial Central Team (IMCT). Financial assistance provided from SDRF/ NDRF is by way of relief and not for compensation of loss suffered/ claimed.

During the current monsoon season, two IMCTs were constituted for visiting the affected areas of the States of Assam and Arunachal Pradesh for on-the-spot assessment of damages. The teams have visited the affected areas from 7th July to 10th July, 2026. Based on the report of the IMCT, an additional financial assistance from NDRF is considered as per established procedure.

The details of funds allocated and released from SDRF and NDRF during financial year 2026-27 (as on 30.06.2026) are as per Annexure-I.

Further, the details of National Disaster Response Force (NDR Force) deployments for rescue operations, rescues and evacuations during the current monsoon season 2026 are as per Annexure-II.

(d) and (e): The Fifteenth Finance Commission (XV-FC), taking cognizance of need for mitigation at both the national and State levels recommended fund provisions under the National Disaster Mitigation Fund (NDMF).

The Central Government has framed the guidelines for constitution and administration of NDMF on 28.02.2022. The guidelines outline the criteria for mitigation projects to be undertaken under NDMF. As per the provisions of the guidelines, NDMF is exclusively for the purpose of mitigation projects in respect of disasters covered in National Disaster Response Fund guidelines dated 12.01.2022. In addition, mitigation measures for Heatwave and Lightening can also be taken up from NDMF. The guidelines of NDMF are available at the website www.ndmindia.mha.gov.in.

The Central Government has taken several initiatives to ensure effective mitigation measures in the country to prevent any extensive loss of life and property during disasters by strengthening the disaster risk reduction system in India. Further, the details of the major long-term projects implemented under NDMF are as per Annexure-III.

Further, the Central Government has adopted a holistic approach to disaster risk reduction to address whole range of issues in the entire disaster management cycle. Alert agencies such as India Meteorological Department (IMD) have integrated Artificial Intelligence (AI)/ Machine Learning (ML) models into weather forecasting systems for seven-day advance predictions. National Disaster Management Authority (NDMA) has developed a web-based Dynamic Composite Atlas and Decision Support System (Web-DCRA & DSS tool) for cyclone risk mitigation and response planning.

Flood Hazard Atlas have been developed by National Remote Sensing Centre (NRSC) for flood prone States.

The Central Water Commission (CWC) has taken initiatives on AI based flood forecasting in the year 2025 on pilot basis, as an endeavour towards development of AI/ML techniques based Short-Range level flood forecasting models for Level Flood Forecasting Stations of CWC, on rivers across the country.

The National Disaster Response Force (NDR Force) maintains close coordination with IMD, CWC & other Early Warning Agencies for timely inputs and prompt response. The NDRF Units remain in close and regular coordination with the concerned States/ District Authorities to undertake evacuation on requisition by States/ Districts.

Details of funds allocated and released from SDRF and NDRF during FY 2026-27

As on 30.06.2026
(Rs. in crore)

Sl. No.	Name of the State	Allocation of SDRF			Releases from SDRF		Releases from NDRF (for all calamities)	
		Central Share	State Share	Total	1 st Installment	2 nd Instalment	Natural disasters	PDNA (R&R)
1.	Andhra Pradesh	886.50	295.50	1182.00	--	--	--	--
2.	Arunachal Pradesh	89.10	9.90	99.00	--	--	--	--
3.	Assam	758.70	84.30	843.00	--	--	--	--
4.	Bihar	1971.00	657.00	2628.00	--	--	--	--
5.	Chhattisgarh	359.25	119.75	479.00	--	--	--	--
6.	Goa	16.50	5.50	22.00	--	--	--	--
7.	Gujarat	1224.75	408.25	1633.00	--	--	--	--
8.	Haryana	423.00	141.00	564.00	--	--	--	--
9.	Himachal Pradesh	387.90	43.10	431.00	193.95	--	10.085	392.23
10.	Jharkhand	406.50	135.50	542.00	--	--	--	--
11.	Karnataka	929.25	309.75	1239.00	--	--	--	--
12.	Kerala	280.50	93.50	374.00	--	--	--	--
13.	Madhya Pradesh	1693.50	564.50	2258.00	--	--	--	--
14.	Maharashtra	4288.50	1429.50	5718.00	--	--	--	--
15.	Manipur	37.80	4.20	42.00	18.90	--	--	--
16.	Meghalaya	63.00	7.00	70.00	--	--	--	22.92
17.	Mizoram	41.40	4.60	46.00	--	--	--	--
18.	Nagaland	59.40	6.60	66.00	--	--	--	--
19.	Odisha	288.50	429.50	1718.00	--	--	--	--
20.	Punjab	358.50	119.50	478.00	--	--	--	--
21.	Rajasthan	1333.50	444.50	1778.00	666.75	--	--	--
22.	Sikkim	65.70	7.3	73.00	--	--	107.13	--
23.	Tamil Nadu	1228.50	409.50	1638.00	--	--	--	142.55
24.	Telangana	402.00	134.00	536.00	--	--	--	67.21
25.	Tripura	51.30	5.70	57.00	25.65	--	--	75.60
26.	Uttar Pradesh	2217.75	739.25	2957.00	--	--	--	--
27.	Uttarakhand	717.30	79.70	797.00	--	--	--	182.67
28.	West Bengal	994.50	331.50	1326.00	--	--	--	--
	Total	22574.10	7019.90	29594.00	905.25	0.00	117.215	883.18

Details of NDRF (National Disaster Response Force) deployments, rescues and evacuation during the current monsoon season 2026

State	Number of Operations	Number of Teams Deployed	Rescued	Evacuated
North East States				
Arunachal Pradesh	7	6	5	0
Assam	21	16	59	2496
Manipur	1	1	0	0
Mizoram	1	1	0	0
Nagaland	2	2	0	0
Tripura	3	1	0	71
Other States				
Bihar	3	3	0	0
Goa	1	1	0	0
Gujarat	19	12	0	1193
Himachal Pradesh	6	5	0	0
Jammu & Kashmir	1	1	0	0
Jharkhand	2	2	0	0
Karnataka	5	5	0	0
Kerala	11	11	0	0
Madhya Pradesh	5	5	0	0
Maharashtra	29	25	275	222
Rajasthan	2	2	0	0
Telangana	2	2	0	0
Uttar Pradesh	10	10	0	0
Uttarakhand	14	13	2	13300
West Bengal	7	7	0	0
Total	152	131	341	17282

Details of the major long-term projects implemented under NDMF

(₹ In Crore)

S. No.	Projects	Total Approved Amount	Approved Central Share (NDMF)	Released Central share	Balance Central Share	Remarks/Current status
1.	Catalytic Assistance to 12 most Drought Prone State	2022.16	1200.00	500.00	700.00	To be implemented in 12 states viz., Andhra Pradesh, Bihar, Jharkhand, Karnataka, Madhya Pradesh, Maharashtra, Odisha, Rajasthan, Telangana, Tamil Nadu, Gujarat and Uttar Pradesh. 1 st instalment released to 10 States viz., Andhra Pradesh, Bihar, Jharkhand, Karnataka, Madhya Pradesh, Maharashtra, Odisha, Rajasthan, Telangana, and Tamil Nadu.
2.	Urban Flood Risk Management Programme-I	3075.65	2482.63	926.29	1556.34	1 st installment released to all 7 cities viz. Chennai, Mumbai, Kolkata, Hyderabad, Pune, Ahmedabad, Bengaluru.
3.	National Landslide Risk Mitigation Project	1000.00	900.00	69.04	830.96	To be implemented in 15 States viz. Arunachal Pradesh, Assam, Himachal Pradesh, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, Tripura, Uttarakhand, Karnataka, Kerala, Maharashtra, Tamil Nadu, West Bengal. 1 st installment released for 4 states viz., Uttarakhand, Himachal Pradesh, Manipur and Sikkim.
4.	Mitigation Project on Lightning Safety	186.78	121.14	101.26	19.88	To be implemented in 10 States viz. Andhra Pradesh, Bihar, Chhattisgarh, Jharkhand, Madhya Pradesh, Maharashtra, Meghalaya, Odisha, Uttar Pradesh and West Bengal. NDMF share released for the 08 States viz. Andhra Pradesh, Bihar, Chhattisgarh, Jharkhand, Madhya Pradesh, Meghalaya Odisha, and Uttar Pradesh.

5.	Mitigation Scheme for Forest Fire Risk Management	818.92	607.45	390.45	217.00	To be implemented in 19 States. 1 st installment for 18 states released viz., Andhra Pradesh, Gujarat, Himachal Pradesh, Jharkhand, Karnataka, Telangana, Madhya Pradesh, Nagaland, Manipur, Arunachal Pradesh, Assam, Chhattisgarh, Maharashtra, Kerala, Meghalaya, Mizoram, Uttarakhand, and Tamil Nadu except Odisha .
6.	National Glacial Lake Outburst Floods (GLOF) Risk Mitigation Programme	150.00	135.00	38.05	96.95	1 st installment released to all 4 States viz. Arunachal Pradesh, Sikkim, Uttarakhand and Himachal Pradesh
7.	Urban Flood Risk Management (UFRMP) PHASE - II (11 cities)	2444.42	2200.00	54.00	2146.00	1 st installment released to 1 city viz. Guwahati, out of 11 cities viz. Bhopal, Bhubaneswar, Guwahati, Jaipur, Kanpur, Patna ,Raipur, Thiruvananthapuram, Vishakhapatnam, Indore and Lucknow.
8.	Restoration and Rejuvenation of 24 Wetlands of Assam.	692.05	519.04	155.71	363.33	1 st installment released to Assam.
9.	National Project for Strengthening Community Based Disaster Risk Reduction Initiatives in Panchayati Raj Institutions	507.37	273.38	0	273.38	To be implemented in 20 States viz. Andhra Pradesh, Arunachal Pradesh, Assam, Bihar, Gujarat, Himachal Pradesh, Karnataka, Kerala, Maharashtra, Meghalaya, Mizoram, Nagaland, Odisha, Punjab, Rajasthan, Sikkim, Tripura, Tamil Nadu, Uttarakhand, and Uttar Pradesh.
